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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1487/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: ICICI Bank Ltd.
V/s
Western India Shipyard Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Adv. Mansi Jani i/b Panindia Legal	Representants	
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2)	MR. ANUSH MATKAR, MS. SALONI KAPADIA i/b CYRIL AMARCHAND NARGALDAS	ADV FOR APPLICANT	
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ORDER

CP No. 1487/I&BP/NCLT/MB/MAH/2017

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V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)